1

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH ON THE 22nd OF MARCH, 2024

SECOND APPEAL No. 268 of 2002

BETWEEN:-

PURSHOTTAMLAL SONI, AGED ABOUT 63 YEARS S/O LATE SUNDERLAL SONI, RESIDENT OF KILA WARD MANDLA, DISTRICT MANDLA (MADHYA PRADESH)

....APPELLANT

(BY NONE)

AND

SINGHAI PADAM KUMAR, AGED ABOUT 53 YEARS SO LATE SINGHAI SUNDERLAL JAIN, RESIDENT OF UDAICHAND WARD MANDLA, DISTRICT MANDLA (MADHYA PRADESH)

31	IAI YUL	SIP	RESPONDENT
(BY NONE)		£7/A	
			-

This appeal coming on for hearing this day, the court passed the following:

ORDER

None appeared for the appellant, even in the passover round.

None appeared for the appellant on 15.03.2024, 29.01.2024 and 8.9.2016 also.

It appears that the appellant has lost interest in prosecuting the matter.

Accordingly, the appeal stands dismissed for want of prosecution.

(AVANINDRA KUMAR SINGH) JUDGE

